

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MARVEL OMEGA BUILDERS PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT**  
**PUNE (MAHARASHTRA) AND BENGALURU (KARNATAKA)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr No	Particulars	Details
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Marvel Omega Builders Private Limited AAGCM8006R U45200PN2010PTC136620
2.	Address of the registered office	301-302 Jewel Tower, Lane No. 5, Koregaon Park, Pune 411001. Maharashtra, India.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	<b>Project 1: Marvel Selva Ridge</b> Address: Bavdhan, Pune: 411021. Maharashtra.  <b>Project 2: Marvel Orial</b> Address: Primrose Road, Craig Park Layout, Ashok Nagar, Bengaluru 560024 Karnataka.
5.	Installed capacity of main products/ services	<b>Project 1: Marvel Selva Ridge</b> Total saleable capacity: Not fully ascertainable due to incomplete records available with the Corporate Debtor under CIRP. <ul style="list-style-type: none"> <li>• <b>Current unsold inventory (based on available records):</b> 1 Residential Flat and 1 Villa</li> <li>• Additional development potential: <ul style="list-style-type: none"> <li>• Amenity Area: 7,132.80 Sq. Mtrs (proposed to be developed)</li> <li>• Remaining Plot Area: 3,713.73 Sq. Mtrs</li> </ul> </li> </ul> <b>Project 2: Marvel Orial</b> Total saleable capacity: Not fully ascertainable due to incomplete records available with the Corporate Debtor under CIRP. <ul style="list-style-type: none"> <li>• Current unsold inventory (based on available records): 4 Residential Flats</li> </ul>
6.	Quantity and value of main products/ services sold in last financial year	Details of quantity and value of main products/ services sold during the last financial year are not readily ascertainable due to non-availability of complete and reliable records with the Corporate Debtor under CIRP.  However, based on available records, the cumulative sales position is as under:  <b>Project 1: Marvel Selva Ridge</b> • Sold Units (cumulative): 55 Residential Flats and 15 Villas  <b>Project 2: Marvel Orial</b> • Sold Units (cumulative): 4 Residential Flats
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Unaudited Financial Statements available as on 30/09/2024.  The List of Creditors are available on the IBBi website: <a href="https://ibbi.gov.in/">https://ibbi.gov.in/</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The criteria for submission of Expression of Interest are available at the Resolution Professional's Office at: 415 Corporate Annex, Sonawala Road, Near Udyog Bhavan, Goregaon (East), Mumbai: 400063. Maharashtra.
10.	Last date for receipt of expression of interest	03 <sup>rd</sup> June, 2026
11.	Date of issue of provisional list of prospective resolution applicants	12 <sup>th</sup> June, 2026
12.	Last date for submission of objections to provisional list	16 <sup>th</sup> June, 2026
13.	Date of issue of final list of prospective resolution applicants	25 <sup>th</sup> June, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29 <sup>th</sup> June, 2026
15.	Last date for submission of resolution plans	29 <sup>th</sup> July, 2026
16.	Process email id to submit Expression of Interest	cirp.marvel@gmail.com
17.	Details of the corporate debtor's registration status as MSME	MSME Registration No.: UDYAM-MH-26-1074255

**Birendra Kumar Agrawal**  
**IBBI/IPA-001/IP-P00564/2017-18/11040**  
**For Marvel Omega Builders Private Limited (Under CIRP)**  
**Place: Mumbai**  
**Date: 19<sup>th</sup> May, 2026**

